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Title: Need to withhold decision to conduct pre-medical test for admission to medical colleges in Maharashtra this year.

SHRI VILAS MUTTEMWAR (NAGPUR): The sudden decision of the Government of Maharashtra to hold pre-medical test for admission to medical colleges has created panic among the five lakh students and their parents.

Holding pre-medical test this year at such a short notice is not practicable. Until now, admission to medical colleges was dependent on the marks obtained in the XII standard examination. The Government of Maharashtra has until now neither declared the syllabus, the pattern of examination nor the venue.

Though the decision of the Government has created a problem all over Maharashtra and in Vidarbha particularly, students are placed in a more disadvantageous position because there is no coaching class facility for preparation of pre-medical college. Also, the Government does not have efficient and trained staff or necessary infrastructure at various places to hold pre-medical test.

The students who have opted for Fisheries/Paramedical in lieu of Maths after X standard have no chance of getting admissions to engineering, architecture courses. The decision of the Government causes great injustice to these students.

Pre-medical test is not mandatory in Maharashtra as in other States, because all students have same syllabus, same question papers; and the method of valuation is also the same.

To secure medical admission, students need more than 92 per cent marks and they have prepared for two years with this intention.

The Prime Minister's and the Central Government's urgent and kind attention is invited to safeguard the career of five lakh students of Maharashtra by advising the Government of Maharashtra to hold pre-medical test from the next academic year with proper care and prior announcement.